

Annual Return Form

Ministry/Department/Organization : Legislative Department

Year: 2007-2008 (upto March,2008)

Progress in 2007-08					
	Opening Balance as on 01/04/2007	Received during the Year (including cases transferred to other Public Authority)	No. of cases transferred to other Public Authorities	Decisions where requests/appeals rejected	Decisions where requests/appeals accepted
Requests	4	200	105	0	99
First Appeals	0	1		0	1

No. of Cases where disciplinary action taken against any Officer		0
No. of CAPIOs designated	No. of CPIOs designated	No. of AAs designated
1	1	1

No. of times various provisions were invoked while rejecting requests													
Relevant Sections of RTI Act 2005													
Section 8 (1)										Sections			
a	b	c	d	e	f	g	h	i	j	9	11	24	Other
0	0	0	0	0	0	0	0	0	0	0	0	0	0

Amount of Charges Collected (in Rs.)		
Registration Fee Amount	Additional Fee & Any other charges	Penalties Amount
450	502	0